	(5	iling under eleuree (c	o) of out regulation	(2) of regulation 12	the IPPI (Incolvered	Possilution Process	for Corporate Darag	na) Regulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	109903062	3	109903062	19.25	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	26	30714704	26	28097400	4.92	0	2667304	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	195970596	1	37219739	6.52	158750857	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	455414620	37	395844841	69.32	0	59569779	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		67	792002982	67	571065042	100.00	158750857	62187083	0	